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ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

.....TA 441.N.....of 1987.

.....P.K. Chauravastya vs. D.P.M. NER.....

Sl.No. of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	18.8.88 18-7-88	Hon. D.S. Misra, JM Hon. G.S. Sharma, JM None is present to the applicants today. In the previous occasions as well, none appeared on their behalf despite registered notice sent to the applicants. Notice is deemed to be sufficient. It appears that the applicants are not interested to prosecute this case and, therefore, the case is accordingly dismissed in default of the applicants without any order as to costs. JM JM 18.8.88 18-7-88 Kerz	

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issued
18/7/88